

Filing No. 8117/2020

Praduman Kumar vs. The State of Jharkhand

Advocate's name – Nilesh Kumar

Defects:

- 9 (i) Signature of the Ld. Advocate is missing in the undertaking given by the Ld. Counsel.
- (ii) C.F. Of Rs. 5/- and Adv. Welfare fund stamp of Rs. 15/- are short at affidavit page. However in this undertaking has been given by the Ld. Counsel.
- (iii) Name of one Ld. Counsel is appearing in the body of vakalatnama, who has not accepted the same at its back.
- (iv) Page no. 17 is handwritten. True typed copy of the same may be given.
- (v) Name of the petitioner at P.Form, brown cover, AG receipt index and page no. 1 may be verified from impugned order.